

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No. 473/252/ND/2020

IN THE MATTER OF:

Spiritnoise Solutions Pvt. Ltd.	...	Applicant
Vs.		
ROC &Anr.	...	Respondent

Order under Section 252.

Order delivered on 15.07.2021

Coram:

SHRI P. S. N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the ROC	:	Ms. Sweety Kumar, AROC
For the Respondent	:	

ORDER

No one is present at the time of virtual hearing on behalf of the appellant. Learned AROC is present. Post the matter before the Regular Bench on **27.09.2021**.

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P. S. N. PRASAD
MEMBER (JUDICIAL)